

**APPLICATION FOR THE RECRUITMENT OF SECURITY GUARDS IN
CLASS IV CADRE IN RESERVE BANK OF INDIA, HYDERABAD
(ADVERTISEMENT NO. 01 / 2015)**

Affix Self-attested
recent
3 cm x 2.5 cm size
photograph

1. NAME OF THE APPLICANT IN FULL (IN CAPITALS)										
2. FATHER'S NAME (IN CAPITALS)										
3. FULL ADDRESS FOR COMMUNICATION (WITH PINCODE)										
4. DATE OF BIRTH					DD (DATE)		MM(MONTH)		YYYY(YEAR)	
5. AGE AS ON 01.12.2015					YY(YEARS)		MM(MONTH)		DD(DAYS)	
6. EDUCATIONAL QUALIFICATIONS										
EXAM PASSED	SUBJECTS	YEAR OF PASSING	OF	UNIVERSITY/BOARD	PERCENTAGE OF MARKS					
7. CATEGORY (TICK THE APPLICABLE BOX)				SC	ST	OBC	GEN			
8. DETAILS OF SERVICE IN THE ARMED FORCES										
a) NAME OF THE FORCE SERVED (WITH ARM/WING)										
b) DATE OF RECRUITMENT (DD-MM-YYYY)										
c) DATE OF RELEASE (DD-MM-YYYY)										
d) LENTH OF SERVICE					_____ YEARS _____ MONTHS					

9. EXPERIENCE, IF ANY, AFTER DISCHARGE FROM ARMED FORCES				
NAME OF INSTITUTION/S WORKING WITH	FROM	TO	PERIOD (NO. OF YEARS)	REMARKS

10. PROFICIENCY IN SPORTS / EXTRA-CURRICULAR ACTIVITIES, IF ANY:

11. LANGUAGES KNOWN:

12. CONTACT NO:

a) RESIDENCE:

b) MOBILE:

c) E-mail:

Declaration: I, hereby, declare that all information and particulars furnished in the application are true, complete and correct. I understand that if any of the information is found incomplete / incorrect, false, misleading or the eligibility criteria as prescribed by the Bank is not fulfilled, my candidature is liable to be cancelled at any stage before appointment and if appointed, my appointment is liable to be terminated without notice or compensation in lieu thereof. I also understand that my candidature will be considered subject to the eligibility criteria / conditions stipulated in the advertisement.

Place:

Date:

Encl:

Signature of applicant

Note: - Certified copies of the supporting documents as given in the application form may be enclosed.

Form of Certificate applicable for Released / Retired Personnel

It is certified that No. Rank.....Name.....whose date of birth is.....has rendered service from..... to.....in Army / Navy / Air Force.

2. He has been released from military services.

a) on completion of assignment otherwise than

- i) by way of dismissal, or
- ii) by way of discharge on account of misconduct or inefficiency, or
- iii) on his own request, but without earning pension, or
- iv) he has not been transferred to the reserve pending such release

b) On account of physical disability attributable to Military Service

c) On invalidment after putting in at least five years of Military Service

3. He is covered under the definition of Ex-Serviceman (Re-employment in Central Civil Services and Posts) Rules, 1979 as amended from time to time.

Place:

Signature. Name and Designation of the

Date:

Competent Authority**

SEAL

Delete the paragraph which is not applicable.

Form of Certificate for Serving Personnel

(Applicable for serving personnel who are due to be released within one year)

It is certified that No. Rank.....Name.....is serving in the Army / Navy / Air Force from.....

2. He is due for release/ retirement on completion of his specific period of assignment on

3. No disciplinary case is pending against him.

Place:

Signature. Name and Designation of the

Date:

Competent Authority**

SEAL

Undertaking to be given by serving Armed Force personnel who are due to be released within one year

(1) I understand that if selected on the basis of the recruitment/Examination to which this application relates, my appointment will be subject to my producing documentary evidence to the satisfaction of the appointing authority that I have been duly released/ retired/discharged from the Armed Forces and that I am entitled to the benefits admissible to Ex-Serviceman in terms of the Ex-Serviceman (Re-employment in Central Civil Service and Posts) Rules, 1979, as amended from time to time.

(2) I also understand that I shall not be eligible to be appointed to a vacancy reserved for Ex-serviceman in regard to the recruitment covered by this examination, if I have at any time prior to such appointment, secured any employment on the civil side (including Public Sector Undertaking, Autonomous Bodies/Statutory Bodies, Nationalised Banks, etc.), by availing of the concession of reservation of vacancies admissible to Ex-serviceman.

Place:

Date:

Signature and Name of Candidate

Form of Certificate applicable for Serving Armed Force Personnel who have already completed their initial assignment and are on extended assignment

It is certified that No..... Rank..... Name.....
whose date of birth is..... is serving in the Army/Navy/Air Force
From.....

2. He has already completed his initial assignment of five years on..... and is on extended assignment till.....

3. There is no objection to his applying for civil employment and he will be released on three months' notice on selection from the date of receipt of offer of appointment.

Place:

Date:

SEAL

Signature, Name and Designation
of the Competent Authority**

** Authorities who are competent to issue certificate to Armed Forces Personnel for availing Age concessions are as follows:

(a) in case of Commissioned Officers including ECOs/SSCOs: Army: Military Secretary Branch, Army Hqrs., New Delhi; Navy: Directorate of Personnel, Naval Hqrs, New Delhi; Air Force: Directorate of Personnel Officers, Air Hqrs, New Delhi.

(b) in case of JCOs/ORs and equivalent of the Navy and Air Force: Army: By various Regimental Record Offices; Navy: BABS, Mumbai; Air Force: Air Force Records, New Delhi.